



\$~CP-33

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 885/2015

COL. P.K. UBEROI (RETD.) & ANR. Petitioner Through

versus

VIGNESHWARA DEVELOPWELL PVT. LTD & ORS.

..... Respondent

Through Mr.Shubhendu Bhattacharya, Adv. for Mr.Kunal Sharma, Adv. for OL Mr.Manik Dogra and Mr.Dushyant Manocha, Advs. for applicant

CORAM: HON'BLE MR. JUSTICE JAYANT NATH

> ORDER 19.12.2018

% CA 1520/2018

Issue notice to the non-applicant through returnable for 16.1.2019 i.e. the date already fixed.

JAYANT NATH, J

DECEMBER 19, 2018

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